

GAHC010098532020



**THE GAUHATI HIGH COURT**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**Case No. : PIL(Suo Moto)/4/2020**

XXX  
GUWAHATI

VERSUS

IN RE - THE STATE OF ASSAM AND 2 ORS  
REP. BY THE ADDL CHIEF SECRETARY , HOME AND POLITICAL DEPTT,  
JANATA BHAWAN, DISPUR, GUWAHATI- 06

2:THE INSPECTOR GENERAL OF PRISONS (IGP)  
JAWAHAR NAGAR  
KHANAPARA  
GUWAHATI- 781022

3:THE SUPERINTENDENT  
CENTRAL JAIL  
LOKHRA ROAD  
GUWAHATI- 78103

**Advocate for the Petitioner : MR. T J MAHANTA**

**Advocate for the Respondent : GA, ASSAM**

– B E F O R E –

**HON'BLE THE CHIEF JUSTICE MR. SUDHANSHU DHULIA**  
**HON'BLE MR. JUSTICE MANASH RANJAN PATHAK**

**06-05-2021**

**(Sudhanshu Dhulia, CJ)**

The matter is taken up through video conferencing.

Heard Mr. P.P. Dutta, learned counsel appearing on behalf of Mr. T.J. Mahanta, learned senior standing counsel, Gauhati High Court. Also heard Mr. R. Dhar, learned Additional Senior Government Advocate, Assam, appearing for all the respondents.

Certain details have been provided by the counsel as to the number of inmates in various jails in Assam. We have noticed that out of total 1303 inmates in central Jail Guwahati, four are children and there are children in other jails as well such as Tezpur, Silchar, Nagaon, Kokrajhar, Goalpara, Hailakandi, Karimganj, North Lakhimpur, Sivasagar, Dhemaji, Udalguri and Special Jail, Nagaon.

We would like to get the details from the jail authorities as to these children.

Put up on ***11<sup>th</sup> May, 2021.***

**JUDGE**

**CHIEF JUSTICE**

**Comparing Assistant**